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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/112/2016  
NAME OF THE PETITIONER(S) : K. M. Veluthas & another  
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another  
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	P. JESUS MORIS Rau & S.	Counsel for Respondent 2. R. 2.	
2	A. Mohan	Counsel for Petitioner & Affected	

**ORDER**

Counsel for both the parties present. Counsel for petitioner Shri A. Mohan prays time for filing objections to the additional documents filed by the respondents and seeks to argue the C.P. on the next date of hearing. At request, time is granted. Counsel for petitioner is directed to file objections within a week's time by serving a copy to the other side. The matter is posted for final hearing. Put up on **25.11.2016 at 10.30 A.M.**

  
(Ch Mohd Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)